

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-393-2020

Sebyrita Palmyra Fernandes ... Petitioner.

Versus

Franky Monteiro and
ors. ... Respondents.

Mr. Amey Kakodkar, Advocate for the Petitioner.

Mr. Deep Shirodkar, Addl. Government Advocate for the
Respondent nos 3 and 4.

Coram : Dama Seshadri Naidu, J.

Dated : 16th December, 2020.

P.C.:

Mr. Deep Shirodkar, Addl. Government Advocate, waives
notice on behalf of respondent nos.3 and 4.

2. Issue notice to the respondent nos.1 and 2, returnable in two weeks.
3. Post the matter after vacation.

4. In the mean time, there shall be interim protection in terms of prayer clause 'C'.

Dama Seshadri Naidu, J.

MF/-